

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3125
ANSWERED ON:13.12.2006
APPOINTMENT OF HOMOEOPATHY DOCTORS
Radhakrishnan Shri Varkala

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) The criteria for appointment of Homoeopathy Doctors in Central and NCT of Delhi Government Hospitals;
- (b) Whether doctors are working under contract basis in the Homoeopathy Hospitals in NCT of Delhi;
- (c) If so, the details thereof;
- (d) Whether the contract doctors are continuing in the department even after the UPSC has been conducting regular recruitment examinations for appointing the doctors in the Homoeopathy Hospitals; and
- (e) If so, the action taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) The selection of Homoeopathy Doctors for appointment in the Delhi Government is made by the UPSC.
- (b)to(e) Yes, Sir. There are 10 Doctors presently working on contract basis in the Delhi Government. As soon as the UPSC makes selection for all the vacancies intimated to it the contract appointments shall be dispensed with.